# GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING)

# LOK SABHA UNSTARRED QUESTION NO. 2230 (TO BE ANSWERED ON 04.03.2020)

## NON-FUNCTIONAL UPGRADATION FOR GROUP 'A' OFFICERS

#### 2230. DR. NISHIKANT DUBEY:

## Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government has received a number of references and representations for extension of Non-Functional Upgradation (NFU) to CSS Group 'A' Officers;
- (b) if so, the details of such references/ representations received during the last three years and the action taken thereon;
- (c) whether the CSS Group 'A' Officers are eligible for grant of NFU under DoPT O.M. No. AB. 14017/64/ 2008-Estt. (RR) dated 24.4.2009;
- (d) if so, the reasons for not granting NFU to the CSS Group 'A' Officers for the past ten years;
- (e) whether any Service has been granted the benefit of NFSG/NFU after Government Resolution No. 1-2/2016-IC dated 25.7.2016; and
- (f) if so, the details thereof and the reasons for maintaining *status quo* in respect of CSS Group 'A' Officers and if not, the time-frame for taking a decision in this matter?

## **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) to (f): Representations have been received from individual officers and Service Associations. NFU has not been extended to Group 'A' Officers of CSS. Grant of NFU is governed by the provisions of DoPT's O.M. No. AB-14017/64/2008-Estt. (RR) dated 24.4.2009 and instructions issued from time to time. In terms of Government of India Resolution No.1-2/2016-IC dated 25.07.2016, status quo is being maintained regarding NFU until a final decision is taken on all administrative issues concerning the same.

As per the Orders dated 5.2.2019 of the Hon'ble Supreme Court of India, Railway Protection Force and the Executive Cadres of Central Armed Police Forces, i.e. Central Reserve Police Force, Border Security Force, Central Industrial Security Force, Indo Tibetan Border Police, Sashastra Seema Bal, have been declared OGAS and made eligible for grant of NFU/NFSG.

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